

CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH, ALLAHABAD.

....

Registration T.A. No. 655/87(T)

B.N. Nigam ...

Applicant

Vs.

Union of India & ors ...

Respondents

Hon' Mr. K.J. Raman, A.M.

Hon' Mr. D.K. Agrawal, J.M.

(By ~~Hon' Mr. D.K. Agrawal, J.M.~~)

The office report on the file shows that the notices have been served on the petitioners. None of the petitioners has taken initiative and attended the court from the time the records received from the High Court. It appears that the petitioners are not interested in pursuing the case in the Tribunal. The case is accordingly dismissed in default, without any order as to costs.

D.K. Agrawal
J.M.

K.J. Raman
A.M.

(sns)
October 25, 1989
Allahabad.